

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI A.T. WANKHEDE
COURT 57 ADDL SESSIONS JUDGE
Criminal Cause List Dated 23-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>DOCUMENTS</u>				
1	SPL CASE MCOC	100004/2000	State-CBI-DCB CID Unit-- -Dahisar Police Station Vs Rajendra Sadashiv Nikalje @ Chhota Rajan @ Nana @ Seth @ Sir Accused No.02.	SPP Mr. P.D. Gharat Adv. Mr. Tushar Khandare
<u>ARGUMENTS</u>				
2	SPL CASE MCOC	100004/2018	STATE OF PANVEL POLICE STATION Vs SURESH SHAMRAV SHINDE AND ORS.02	SPP Mr. P.D. Gharat Adv. Mr. Prakash Shetty
3	SPL CASE MCOC	100003/2019	CBI Vs SURESH SHAMRAO SHINDE @ LAXMAN AND ORS.03	PP
<u>EVIDENCE PART HEARD</u>				
4	SESSIONS CASE	100187/2011	The State DCB CID Unit-I Vs Mohd. Alijaan Mohd. Shaikh and one other	PP, Mr. P.D. Gharat Adv. Nitin Sejpal, Adv. Prakash Shetty and Adv. Tushar Khandare
5	SESSIONS CASE	100188/2011	The State DCB CID UNIT IV Vs Mohd. Alijaan Mohd. Shaikh @ Sameer and one other	PP, Mr. P.D. Gharat Mr. Sejpal, Mr. Sonkawade, Mr. P. Shetty
6	SESSIONS CASE	100788/2011	The State - DCB CID Vs Umedh@Ur Rehman Isharat Hussain Shaikh	PP, Mr. P.D. Gharat Mr. Sejpal, Mr. P. Shetty, Mr. Tushar Khandare

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7	SESSIONS CASE	100789/2011	The State - DCB CID Mumbai Vs Umed Ur Rehman Ishrat Hussain Shaikh and atr.	PP, Mr. P.D. Gharat Adv Nitin Sejpal, Adv Prakash Shetty, Adv Tushar Khandare
8	SPL CASE MCOC	100009/2017	The State DCB CID Vs Mukund Kanhaialal Patel and 2 ors.	SPP, Mr. P.D. Gharat
9	SPL CASE MCOC	100010/2017	The State DCB CID Vs Rajendra Sadashiv Nikalaje @ Nana @ Seth and 1 Anr.	SPP, Mr. P.D. Gharat Adv. Mr. Tushar Khandare
10	SESSIONS CASE	100787/2019	CBI SC -II New Delhi (FIR No. RC.03(S)/2016) Vs Rajendra Sadashiv Nikalje @ Chhota Rajan @ Nana @ Sir	APP
11	SPL CASE MCOC	100028/2019	CBI Vs RAJENDRA SADASHIV NIKALJE @ NANA @SETH	PP
12	SESSIONS CASE	1/2020	The State of Maharashtra - DCB CID Vs Mohammad Ali Jann Mohd. Shaikh @ Sameer and others 03	APP
<u>DOCUMENTS</u>				
13	SPL.CASE	307/2020	DAHISAR POLICE STATION Vs Rajendra Sadashiv Nikalje @ Chhota Rajan	PP
<u>REPORT</u>				
14	CRI APPEAL	100774/2019	Parthesh Developers - Appellant Vs Gurumukh Aidasani and The State of Maharashtra - Respondent	Arpan Rajput

REPORT OF NOTICE

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S.No.	Case Type	Case No.	Title	Name of Advocate
15	CRI REV APP	100318/2019	Baman Keki Mehta - Applicant (Org. Complainant) Vs Jitendra Sahu and The State of Maharashtra - Respondent	Kanchan Pamnani

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<u>ARGUMENTS</u>				
1	SPL CASE MCOC	100016/2013	The State DCB CID Vs Kaushik Raigaur and Ors.	SPP, Mr. P.D. Gharat Adv Samir Pradhan, Adv Tushar Khandare, Adv Prakash Shetty, Adv Santosh Deshpande
2	SPL CASE MCOC	100006/2014	The State DCB CID Vs Prakash Nikam @ Pakya @ Bhau	
Sub Matter: SPL CASE MCOC/0100019/2014				
3	SPL CASE MCOC	100019/2014	The State of Maharashtra Vs Rohit @ satish Tangappan Josefh @ Satish Kalga	
(Main Matter SPL CASE MCOC/0100006/2014)				
4	SPL CASE MCOC	100005/2018	DCB CID/BANGUR NAGAR Vs RAJENDRA SADASHIV NIKALJE @ CHHOTA RAJAN	
5	CRI APPEAL	100200/2018	Theodor @ Kooki Anthony Fernandes Applt. Vs The State of Maharashtra - Bandra Police Station - Respondent	Amit P. Ghag
6	CRI APPEAL	100212/2019	Lokesh Kamal Jat - Appellant Vs The State of Maharashtra - EOW (Unit 4) - Respondent	Prakash J. Salsingikar
7	CRI REV APP	100618/2019	Naresh Karulal Jain-Aplcnt. Vs The State of Maharashtra-Dadar P. Stn.-Respdt.	Satish B. Sakat
8	CRI REV APP	100794/2019	Naveen Chandrashekar Tholar- Aplcnt. Vs The State of Maharashtra-Park Site P. Stn.-Respdt.	M. V. Holamagi

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9	CRI M A	101816/2019	Naveen Chandrashekar Tholar in MA-1576-19-Aplcnt. Vs The State of Maharashtra-Park Site P. Stn.-Respdt.	M. V. Holamagi
<u>ORDER</u>				
10	CRI APPEAL	100260/2020	Dhanashree Abhay Sakhale -- Appellant Vs Abhay Kamlakar Sakhale --- Respondent	Rajashree R. Gurav
<u>APPEARANCE</u>				
11	MCOC M A	100956/2020	State Thr CBI Vs Rajendra Sadashiv Nikalje @ Chhota Rajan @ Nana @ Rajan Sadashiv Nikalje and Ors	PP
<u>REPORT</u>				
12	MISC APPLN CBI	100848/2020	State Thr CBI Vs Rajendra Sadashiv Nikalje @ Chhota Rajan @ Nana @ Rajan Sadashiv Nikaljeand Ors	PP
<u>CROSS-EXAMINATION</u>				
13	SPL CASE MCOC	100018/2018	KALWA POLICE STATION Vs SATISH SAKHARAM MANGLE AND ORS.02	SPP Sangita Phad Advocate M. B. Shirsat

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(Urgent Cases)				
<u>DEFENCE EVIDENCE</u>				
1	SPL CASE MCOC	100004/2002	State-CBI-Bandra Police Station Vs Jagannath Balkaran Jaiswal @ Deshmukh @ Jaggu and Ors.	SPP Mr. P.D. Gharat Adv. D.S. Manerkar
<u>EVIDENCE PART HEARD</u>				
2	SPL CASE MCOC	100022/2005	The State of Maharashtra Vs Samir Ashok Manik 3	SPP Mr. P.D. Gharat Shejpal Nitin
<u>COMPLIANCE</u>				
3	SPL CASE MCOC	100012/2002	State-CBI-Anti Extortion Cell- Juhu Police Station Vs Rajendra Sadashiv Nikalje @ Chhota Rajan @ Nana @ Seth @ Sir Accused No.03.	SPP Mr. P.D. Gharat Adv. Mr. Tushar Khandare
<u>ARGUMENTS</u>				
4	CRI REV APP	100296/2016	Naresh Kanayalal Rajwani- Aplcnt. Vs Citi Bank N. A. and State of Maharashtra - Respondent	Adv. Rajnish Ranjan M.V. Kini and Co.
<u>DEFENCE EVIDENCE</u>				
5	SPL CASE MCOC	100011/2019	The State of maharashtra - CBI police station Vs Jagannath balkaran jaiswal @ deshmukh @ jaggu	PP
<u>EVIDENCE PART HEARD</u>				
6	SPL CASE MCOC	100006/2019	CBI Vs RAJENDRA SADASHIV NIKALJE @ CHHOTA RAJAN @ NANA @ SETH @ SIR	pp
<u>CHARGE</u>				

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7	SPL CASE MCOC	100017/2019	D.C.B.C.I.D. Vs MOHD. MAHIR ASHRAF KALBE HUSSAIN SIDDIQUE.	PP
<u>COMPLIANCE</u>				
8	SPL CASE MCOC	100027/2019	CBI Vs RAJENDRA SADASHIV NIKALJE @ CHHOTA RAJAN @ NANA @ SETH @ SIR	PP
<u>APPEARANCE</u>				
9	CRI REV APP	100292/2020	Malik Siraj Siddik @ MA 1842/19 @ MA 1843/19 -Aplcnt. Vs Zubair Shamshi and State of Maharashtra-Respdt.	Ashok Kumar Singh

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	CRI APPEAL	100318/2019	M/s .Dhupeshwar Silk Mills Pvt. Ltd. @MA-964-19-Aplcnt. Vs Javeri Kumar V. Jain and State of Maharashtra - Respondent	R. M. Bhojwani
2	CRI APPEAL	100319/2019	M/s .Dhupeshwar Silk Mills Pvt. Ltd. @MA-965-19-Aplcnt. Vs Javeri Kumar V. Jain and State of Maharashtra - Respondent	R. M. Bhojwani
3	CRI APPEAL	100404/2019	Carnet Elias Fernandes - Appellant Vs The State of Maharashtra and M/s. Aditya Birla Finance Ltd. (ABFL) - Respondent (Org. Complainant)	K. T. Thomas
<u>HEARING</u>				
4	ABA	101223/2020	Surendrakumar Bramahadatta Agarwall Vs CBI SCB	Vinayak Patil
<u>APPEARANCE</u>				
5	SESSIONS CASE	100594/2020	The State - CBI, Mumbai. Vs Rajendra Sadashiv Nikajle @ Chhota Rajan@ Nana	PP
6	SESSIONS CASE	100640/2020	The State - Bandgardan Police Station, Pune Vs Mohd. Shakib Shahanwaj Aalam Khan	PP

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<u>ARGUMENTS</u>				
1	CRI APPEAL	100993/2019	Nitesh Shankar Bhadvankar @ BA 3126-19 -- Applicant Vs The State of Maharashtra - Worli Police Station -- Respondent	Jitendra B Mishra and Abhishek R Mishra
<u>AWAITING R AND P</u>				
2	MISC APPLN CBI	100833/2020	The State of Maharashtra Thr CBI Vs Rajendra Sadashiv Nikalje @ Chhota Rajan @ Nana @ Rajan Sadashiv Nikalje and Ors	SPP
